

## **Court-II**

**In the Appellate Tribunal for Electricity, New Delhi**  
(Appellate Jurisdiction)

**Appeal No.266 of 2015 & IA Nos. 428 of 2015 and 429 of 2015**

**Dated : 16<sup>th</sup> May, 2016**

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER**  
**HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

**In the Matter of:**

**GMR Kamalanga Energy Ltd. ... Appellant(s)**  
**Versus**  
**Power Grid Corporation of India Ltd. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms Suparna Srivastava for R.1  
Mr. K. S. Dhingra for R.2

### **ORDER**

The rejoinder Affidavit by the appellant has been filed. Only one short issue is involved in this appeal. We have heard the said issue in part.

Post the matter for remaining arguments by the parties on **25<sup>th</sup> May, 2016**. In the meantime, parties may file written submissions, after exchanging a copy to the other side.

**( T. Munikrishnaiah )**  
**Technical Member**

**( J. Surendra Kumar )**  
**Judicial Member**

sh/kt